

12.37 hrs.

### BUSINESS OF THE HOUSE

**THE MINISTER OF PARLIAMENTARY AFFAIRS (DR. RAM SUBHAG SINGH):** Government Business in this House during the week commencing 27th November, 1967, will consist of:—

- (1) Consideration and passing of:—
  - The Court-fees (Delhi Amendment) Bill, 1967.
  - The Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Bill, 1967.
  - The Taxation Laws (Amendment) Bill, 1967.
  - The Essential Commodities (Second Amendment) Bill, 1967.
- (2) Discussion on the food situation in the country on a motion to be moved by the Minister of Food and Agriculture.
- (3) Discussion on the situation arising out of the recent influx of Pakistani infiltration into Kashmir on a motion to be moved by Shri Prakash Vir Shastri on Thursday, the 30th November, at 4 P.M.
- (4) Further discussion on Report of the Education Commission and Report of the Committee of Members of Parliament on Education.

श्री हुकम चंद कछवाय (उज्जैन): पिछले सेशन में मैंने सवाल पूछा था और मुझको जवाबान भी दिया था कि इस देश में लाखों लोग अगारबत्ती बनाने वाले हैं उनके लिए कोई विधान नहीं है, कोई कानून नहीं है.

**MR. SPEAKER:** There is no agarbathi.

**SHRI S. M. BANERJEE (Kanpur):** No indication has been given by the hon'ble Minister about a discussion on the Hazari report.

**MR. SPEAKER:** We will discuss it in the Business Advisory Committee.

**SHRI S. M. BANERJEE:** That one thing we would like to know. Second thing is: as you have seen yesterday, there was a furore in the House and the whole Question Hour was taken by one particular question about Dr. Lohia's treatment and the sad commentary on the Health Service

Scheme. We have already tabled a motion and I would request you and the hon'ble Minister to kindly allow that.

And the third thing is: even today you have suggested that there should be some discussion on the automation. We have tabled that motion.

**MR. SPEAKER:** That I said if you give notice for half-an-hour discussion.

12.39 hrs.

### MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—contd.

**MR. SPEAKER:** We are now resuming the discussion on the no-confidence motion. I want to finish it before we take up the Private Member's Business. I would request the Prime Minister to speak between 1.45 and 2 P.M. Mr. Madhu Limaye will later on reply. So only two or three speakers could be accommodated now.

Now I would request Mr. C. C. Desai from Swatantra to begin. (*Interruptions*) Mr. Desai.... This is the third day. (*Interruptions*)

**SHRI MADHU LIMAYE rose—**

**MR. SPEAKER:** 'If Mr. Madhu Limaye shouts, you allow him and you do not allow me'—that is what they say. You see, Mr. Madhu Limaye, how many people there are behind you. Mr. Desai: (*Interruptions*).

**SHRI S. KUNDU (Balasore):** On a point of order, Sir.

**MR. SPEAKER:** No point of order. Evidently you do not want this debate.

**SHRI P. RAMAMURTI (Madurai):** I want to make a submission, Sir.

**SHRI S. KUNDU:** After that, my point of order should be heard, Sir. I want only one minute.

**MR. SPEAKER:** Evidently you do not want the discussion. I will ask the Prime Minister not to speak.

**SHRI TENNETI VISWANATHAM (Visakhapatnam):** Our Group has no been given time.

**MR. SPEAKER:** I will make an announcement about this independent group.